

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 105
IB-448/PB/2017
IA/3488/2024

IN THE MATTER OF:

Mr. Rajendra Kumar Saxena

...PETITIONER

Vs.

M/s. Earth Gracia Buildcon Pvt. Ltd.

...RESPONDENT

Section

U/s 7 of IBC, 2016

Order delivered on 10.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor :

For the Applicant

:Adv. Anuja Pethia

For the Respondent/Corporate Debtor :

ORDER

IA/3488/2024

Heard the Ld. Counsel on behalf of the Applicant who is present and sought time to move an appropriate application for amendment of the Memo of Parties to implead the necessary party. Time prayed for the same is granted. List the matter on **31.07.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)